

No.10/QA/State Lab Upgradation/FSSAI/2016  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety and Standards Act 2006)  
(Quality Assurance Division)

FDA Bhawan, Kotla Road, New Delhi  
29<sup>th</sup> August, 2018

To  
All State Food Commissioners

**Sub: Rate Contract for supply of GC-MSMS equipment to FSSAI/States/UTs Laboratories –reg.**

**Ref: M/s Thermo Fisher Scientific India Pvt. Ltd. letter no. Q/CMDA/FSSAI/LCMS/REP0010-L dated 14.08.2018.**

Sir/Madam,

I am directed to refer to the M/s ThermoFisher letter quoted above and to this office letter of even no. dated 20.09.2017 & amendments conveyed vide letters dated 08.05.2018 & 16.07.2018 for supply of GC-MSMS under the rate contract and convey the approval of competent authority to the following amendments in the details mentioned at Sr. No. 2 of the table given under para 6 of the Rate Contract with immediate effect:

**FOR**

Sr. No.	Name of Supplier	Address	Contact No. and E-mail ID
2.	M/s Thermo Fisher Scientific India Pvt. Ltd.	M/s MyGene Life Solutions LLP, LG 12, Westend Plaza, Kapasheda, New Delhi-110041	Mobile: +919560657619 E-mail: <a href="mailto:neeraj@mygene.in">neeraj@mygene.in</a>

**READ**

Sr. No.	Name of Supplier	Address	Contact No. and E-mail ID
2.	M/s Thermo Fisher Scientific India Pvt. Ltd.	<b>For supplies of articles, installation, application support (with support of ThermoFisher Scientific India Pvt Ltd.):</b>  M/s 7 Steps Consultores Pvt Ltd, F-17, Jinkushal Suri Complex, 230-A, Masjid Moth, South Ex-II, New Delhi – 110049	Mobile 09818726101 (Mr. Anand Dixit) E-mail: <a href="mailto:anand@7steps.co.in">anand@7steps.co.in</a>
		<b>For Manpower and CMC order to directly placed on:</b>  M/s Thermo Fisher Scientific India Pvt. Ltd., 403-404, Delphi B Wing, Hiranandani Business Park, Powai, Mumbai-400076, India	Mobile: 9867686868, 9971944887 (Dr. Ashutosh Pathak, Business Dev. Manager) Toll Free:- 1800222230 Email: <a href="mailto:ininfo@thermofisher.com">ininfo@thermofisher.com</a> , <a href="mailto:ashutosh.pathak@thermofisher.com">ashutosh.pathak@thermofisher.com</a>

2. There is no change in other terms and condition of the Rate Contract agreed upon vide letter of even no. dated 20.09.2017 and amendments issued vide letters dated 08.05.2018 and 16.07.2018.

3. As the draft purchase order sent by the State of Goa has already been vetted in respect of ThermoFisher's make GC-MSMS and the State has not yet released the purchase order in favour of M/s MyGene Life Solutions, **the State of Goa is requested to release purchase order only in favour of M/s Steps Consultores Pvt. Ltd. for supplies of GC-MSMS and articles, installation & application support for GCMSMS; and, to M/s ThermoFisher for Manpower and CMC.**

Yours faithfully,

  
(Umesh Kumar Jain)  
Joint Director (QA)

Copy to: M/s Thermo Fisher Scientific India Pvt. Ltd. A-34, Ground Floor, Sector 2, Noida-201301.